

13.10 hrs.

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

Seventeenth Report

[English]

SHRI SHYAM BIHARI MISHRA (Bilhaar) : Sir, I beg to present the Seventeenth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

13.10 1/2 hrs.

ELECTIONS TO COMMITTEES

(i) Estimates Committee

[English]

SHRI MANORANJAN BHAKTA (Andaman & Nicobar Islands): Sir, I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311B of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May, 1993 and ending on the 30th April, 1994."

MR. DEPUTY SPEAKER: The question

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311B of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for

the term beginning on the 1st May, 1993 and ending on the 30th April, 1994."

The motion was adopted.

(ii) Committee on the Welfare of Scheduled Castes and Scheduled Tribes

SHRI K. PRADHANI (Nowrangpur): I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 331 B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members from among themselves to serve as members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the term beginning on the 1st May, 1993 and ending on the 30th April, 1994."

MR. DEPUTY SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 331 B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members from among themselves to serve as members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the term beginning on the 1st May, 1993 and ending on the 30th April, 1993."

The motion was adopted.

SHRI K. PRADHANI (Nowrangpur): I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten members from Rajya Sabha to associate with the Committee on the Welfare

[Sh. K. Pradhani]

of Scheduled Castes and Scheduled Tribes of the House for the term beginning on the 1st May, 1993 and ending on the 30th April, 1994 and do communicate to this House the names of the members so nominated by Rajya Sabha."

MR. DEPUTY SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten members from Rajya Sabha to associate with the Committee on the welfare of Scheduled Castes and Scheduled Tribes of the House for the term beginning on the 1st May, 1993 and ending on the 30th April, 1994 and do communicate to this House the names of the members so nominated by Rajya Sabha."

The motion was adopted.

(iii) Committee on Public Undertakings.

SHRI BASUDEB ACHARIA (BANKURA): I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312 B of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Undertakings for the term beginning on the 1st May, 1993 and ending on the 30th April, 1994."

MR. DEPUTY SPEAKER: This question is:

That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312 B of the Rules of Procedure and Conduct of Business in Lok

Sabha, fifteen members from among themselves to serve as members of the Committee on Public Undertakings for the term beginning on the 1st May, 1993 and ending on the 30th April, 1993."

The motion was adopted.

SHRI BASUDEB ACHARIA (Bankura): I beg to move:

That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term beginning on the 1st May, 1993 and ending on the 30th April, 1994 and do communicate to this House the names of the members so nominated by Rajya Sabha."

MR. DEPUTY SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term beginning on the 1st May, 1993 and ending on the 30th April, 1994 and do communicate to this house the names of the members so nominated by Rajya Sabha."

The motion was adopted.

(iv) Public Accounts Committee.

SHRI NIRMAL KANTI CHATTERJEE (Dumdum): I beg to move:

That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the